

LIST OF CREDITORS

(As At 21.02.2023)

Prepared on 18.03.2023

In the Matter of CIRP of **Spectra Fashions Private Limited.**

Before The Honourable NCLT, Kolkata Bench I

(C.P.(IB)/115/(KB)2021)

*In Terms of Regulation 13(1) of Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons), Regulations 2016*

Sl. No.	Name of The Creditor	Amount Claimed (RS)	Amount Admitted (RS)	Security Interest, if any	Voting Share (%)
1.	Aarti International Ltd.	1,21,48,714 + Interest @18% p.a.	1,21,48,714	NIL	49.68
2.	Imperial Blue Sapphire Inc.#	50,66,207	50,66,207	NIL	20.72
3.	Joint Commissioner of Revenue, State Tax, Govt. of West Bengal	56,85,427	56,85,427	NIL	23.25
4.	Assit Director (NCLT Cell) Employees' State Insurance Corporation	15,54,418	15,54,418	NIL	6.35
	TOTAL		2,44,54,766		100.00

Amount Claimed: USD 61,113

CIRP Start Date: 21.02.2023

Official Exchange Rate

On 21.02.2023: Rs 82.899/USD

Claim in Rs: Rs 50,66,207.

TARUN KUMAR RAY

Insolvency Professional

IBBI Regn. No: IBBI/IPA-001/IP/P-01411/2018-19/12228

E-mail Id: Tarun.ray123@yahoo.com